

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10366 of 2025

[Arising Out Of OIA-JMN-CUSTM-000-APP-355-362-24-25 Dated- 25/11/2024 passed by
Commissioner of Customs (Appeals), Ahmedabad)

ALANG AUTO AND GEN ENGG CO PVT LTD

Plot No. 24, Alang, Sosiya, Ship Recycling Yard,
443 364081

.....Appellant

VERSUS

Customs (P) Jamnagar

Seema Shulka Bhawan, Jamnagar-Rajkot Highway,
Near Victoria Bridge, Jamnagar, Gujarat- 361001

.....Respondent

APPEARANCE:

Shri. J C Patel & Shri. Rahul Gajera, Advocates for the Appellant
Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 25.09.2025
DATE OF DECISION: 04.11.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10511 of 2025.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi